

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.108/(MAH)/2013
CA No. 314/2013

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE PARTIES: Mrs. Yamini Bipinchandra Shah

V/s.
M/s. Trimbak Estates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Akshay Udesai	Advocate	} Akshay B. Udesai
2)	Khannir Kamdar i/b	Advocate	
M/s Batviya Udesai & Associates for Petitioners.			
3)	Dr S. K. Sarin	PCS for Resp.	sd/-

ORDER

C.P. No. 108/397-398/CLB/MAH/2013

1. Both the parties are present.
2. The Petitioner is seeking adjournment. Ld. Counsel of Respondent has not opposed
3. As per the consent of both the sides, C.P. is listed for hearing on 24.11.2016 along-
with C.A. 314

Dated: 04.10.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)